

Company: Sol Infotech Pvt. Ltd.

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(2019) 07 NCLAT CK 0013

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 26 Of 2019

Housing Development Finance Corporation Ltd And Others

APPELLANT

Vs

RHC Holding Private Ltd And Others

RESPONDENT

Date of Decision: July 10, 2019

Acts Referred:

- Insolvency And Bankruptcy Code, 2016 Section 3, 3(7), 3(8), 3(16), 3(16)(a), 3(16)(b), 3(16)(c), 3(16)(d), 3(16)(e), 3(16)(g), 3(16)(h), 3(16)(i), 3(17), 7, 9
- Reserve Bank Of India Act, 1934 Section 45IA, 45I(c), 45I(f)
- Companies Act, 2013 Section 2(20)
- Limited Liability Partnership Act, 2008 Section 2(1)
- Banking Regulation Act, 1949 Section 5, 5(da)
- Hire Purchase Act, 1972 Section 2
- Industrial Development Bank Of India Act, 1964 Section 2c(i), 2c(ii), 2c(iii), 2c(iv), 2c(v), 2c(vi), 2c(vii), 2c(viii), 2c(ix), 2c(xi), 2c(xi), 2c(xii), 2c(xiii), 2c(xiv), 2c(xvi), 2c(xvii), 2c(xviii)

Hon'ble Judges: S.J. Mukhopadhaya, J; A.I.S. Cheema, J

Bench: Division Bench

Advocate: Amit Singh Chadha, Amrita Singh, Srishti Govil, Aditya Dewan

Final Decision: Dismissed

Judgement